

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/122/2017
NAME OF THE PETITIONER : CHENNAI MALL PROPERTIES PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	V. RAJ		
REPRESENTATION BY WHOM			

1.	B. Sarath babu For Roc, Chennai	Representative of Roc Chennai Respondents	B. Sarath Babu
2.	V. RAJ	Representing Petitioner	NR

ORDER

Shri V Raj, CA, representing the petitioner present and prayed time for making submissions. Shri B Sarath Babu, proxy representing the respondent present. Put up on 29.11.2017 at 10.30 A.M.

- Set -

K Anantha Padmanabha Swamy
Member (Judicial)